5

प्राप जरूर किहए, मुझे कोई एतराज नहीं है आप बोलिए। मुझे कोई एतराज नहीं है, आप बोलिए। ... (ज्यवधान) ... यह कोई तरीका नहीं है। आप कोई अच्छी प्रथा नहीं बना रहे हैं। ... (ज्यवधान) यह आप अच्छी प्रथा नहीं बना रहे हैं। यह बड़े अफसोस की बात है। मुझे दुःख होता है। यह कोई अच्छी प्रथा नहीं है। हर चीज अपनी जगह है। ... (ज्यवधान) वैसे वोलिए, मैंने आप को मना नहीं किया है। ... (ज्यवधान) कवेशचन आवर में सस्पेंड करूगी ... (ज्यवधान)

l will take the sense of the House. This I can do. I cannot do it arbitrarily. If you want to stand in the well of the House the whole day, you can do so. I have no problem (Interruptions) Don't you want to take up the questions? Is it the sense of the House that we should suspend the Question Hour?

SOME HON, MEMBERS: No.

THE DEPUTY CHAIRMAN: If you want, I can ask for a division, (Interruptions) I will repeat again. Do you want the Question Hour to be suspended as requested for by Mr. Sikander Bakht?

SOME HON. MEMBERS: No. (Interruptions)

उपसमापति: बैटिए-बैटिए। ग्रभी बाद में 12 बजे जो कुछ कहना है, कहिएगा। ...(व्यवसान) ग्राप 12 बजे पूछिएगा। 12 बजे जो कहना है, कहिए।.. (व्यवधान)

I would request you all. Please go back to your seats. I will permit you at 12 O'clock. I will allow you to say whatever you want to say. (Interruptions) Mr. Minister of Parliamentary Affairs. I cannot hear you. You come to the front and tell me what you want to. (Interruptions)

डा॰ प्रवरार ग्रहमद : मैडम, मैं रेक्बेस्ट कर रहा हूं कि क्वथचन ग्रावर सस्पेंड करने के लिए एक प्रक्रिया है। ग्राप उसके लिए डिविजन करा सकती हैं, सदन से पूछ सकती हैं। वरना क्वश्चन ग्रावर चलाया जाए। क्वश्चन ग्रावर सस्पेंड करने की एक निष्चित प्रिक्रिया है। उसके ग्रनुरूप ग्राय यह क्वश्चन ग्रावर सस्पेंड करवाना चाहती है तो उसके ग्रनुरूप ग्राप सदन का मत ले सकती हैं, डिविजन करा सकती है। ...(व्यवधान)

THE DEPUTY CHAIRMAN: I will put the question to the House. Do you want a division? (Interruptions) Do you want a division on the suspension of Question Hour? (Interruptions) Question No. 81—Shri Mentay Padmanabham... (Interruptions)... Question No. 82— Mr. Afzal.

## ORAL ANSWERS TO QUESTIONS

81. [For answer vide col...infra]

Cardiac catheterization laboratory at Dr. Ram Manchar Lohia Hospital

- \*82. SHRI MOHAMMED AFZAL alias MEEM AFZAL Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a cardiac catheterization laboratory was installed in Dr. Ram Manohar Lohia Hospital, New Delhi with the full concurrence and knowledge of the faculty of the Hospital, the Directorate General of Health Services and the Ministry of Health and Family Welfare;
- (b) if so, whether it has been made operational so far; and
- (c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

- (b) No. Sir.
- (c) The cardiac catheterization laboratory has been recently installed and if

is undergoing inspection by the hospital authorities.

उपसभापितः प्लीज, कवश्चन स्रावर हो जाने दीजिए। श्रच्छे माहौल में होना चाहिए।...(व्यवधान)... प्लीज (व्यवधान)...मिस्टर स्रफजल पुछिए।

श्रो मोहम्मद अफजल उर्फ मोम अफजल: मैंडम, मैं जानना चाहता हूं मंत्री महोदय से, यह जो सवाल का जवाब दिया गया है यह गैर-मुक्मल है स्सार (व्यवधान)

† شری محمل دضاف عرف م انضل:
میدم میں جانا چاهتا هوں منتری
مهردے سے - یہ جو سوال کا جراب
دیا کیا هے یہ قیر مکمل هے
... (مداخلت) ... ؟

उपसभापति : ग्राप ग्रागे ग्राकर बोलिए। .,.(व्यवधान)...

श्रो मोहम्मद अफजल उर्फ मीम अफजलः : मैडम, मैं मती जी से जानना चाहता हूं कि क्या उन्होंने जो सवाल का जवाब दिया है, वह इसके ग्रदर जवाब मुकम्मल नहीं है? एक कार्डिएक कैंथ लगाई गई थो (व्यवधान)

They are taking away my right. ....

मैडम, यह लोग राम का नाम भूल गए, राम का नाम एक बार भी नहीं लिया ...(व्यवधान)...

†[شری مدد افضل عرف م- نفل :ح

میدَم - میں مغتری جی سے ﷺجانفا چاها اور که کیا ایر نے جو سوال کا جواب دیا ھے وہ ﷺاسکے اندر جواب معمل نہیں ھے ایک (کارڈک کیتھ لیب) لگائی گئی تھی درگ . . . (مداخلت)]. . . میدَم یه لرگ رام کا نام بهول گئے رام کا نام ایک یار بھی نہیں لیا -]

SHRI SUBRAMANIAN SWAMY: Madam, they are \* You evict them from the House. You ask the Marshal to take them out. They are afraid even to admit it... (Interruptions)...

SHRI PABAN SINGH GHATOWAR: It is expected to be operational... (In-(Interruptions)...

उपसभापति : श्री एस ०एस ० ग्रहनुवानिय ।

श्री मोहम्मद अफजल उर्फ मोम अफजल: मैंडम, मैं मंत्री जी का जवाब नहीं सुन सका हूं, इसलिए मैं नहीं जानता हूं कि क्या जवाब दिया गया है। पहले इन लोगों को खामोज कीजिए तो मैं ग्रपना दूसरा सप्लीमेंटरी पृष्टूं (व्यवधान)

† شری متعدد افضل عرف م- افضل:
میدم میں منتری جی کا جراب
نهیں سن سکا هوں اسلئے میں نهیں
جانتا هوں که کیا جواب دیا گیا هے
پہلے ان لوئوں کو خاموش کیجئے
تو میں اپنا دوسوا سپلیملتری
پوچھوں . . . (مداخات) . . ]

ज्यसभापति : ग्राप दूसरा सप्लीमेंटरी पूछ लीजिए  $\mathbb{I}_2^3$ 

श्रो मोहम्मद अक्षजल उर्फ मोस अफजल : मैंडम, ... (व्यवधान) ... मैं मंत्री जी से यह जानना चाहता हूं कि यह जो जवाब दिया है ... (व्यवधान) ... मुझे चेयर ने इजाजत दी है यहां से बोलने की। ... (व्यवधान) ... मैं इजाजत लेकर बोल रहा हूं ... (व्यवधान) ...

اشری محمد افضل عرف م- افضل:

میدَم ... (مداخلت) ... میں
مدری می یه جانلا چاهدا
هرن که یه جر جواب دیا گیا هے
... (مداخلت) ... مجه چید
نے اجازت دی هے یہاں سے بوالنے کی
نے اجازت دی هے یہاں سے بوالنے کی
لے کر برل رها الحوس ... (مداخلت) ... میں اجازت
لے کر برل رها الحوس ... (مداخلت) ...

<sup>\*</sup>Expunged as ordered by the Chair.
†[ | Transliteration in Arabic Script

श्री एस. एस. अहलुवालिया : महोदया, मैं ग्रापके माध्यम से मंत्री महोदय से जानना चाहता हूं कि यह जो कार्डिएक कैय लैंब हास्पीटल में खोली गई थी, इसकी संक्षान कब हुई थी ग्रीर यह कैय-लैंब कब मुख्की गई थी? जवाब में कहा गया है कि कैय-लैंब का ग्रभी इंसेपेक्शन चल रहा है।... (ध्यवधान)... मैंडम, यहां तक मैं जानता हूं, यह लैंब शुरू कर चुकी थी, इसमें कुछ पेशेंट्स का कार्डियोग्राफी हो चुका है ग्रीर बलपूर्वक यह कैय-लैंब बद की गई है। तो किन कारणवंश यह लैंब बद की गई है? यह मैं मंत्री महोदय से जानना चाहता हूं... (ध्यवधान)...

SHRI PABAN SINGH GHATOWAR: Madam, on 1-8-82 the indent was placed. (Interruptions).

In 1993 the equipment was received in the Hospital... (Interruptions),

An inspection was conducted by a committee of senior officers of the Hospital. In July, 1993 again an inspection was carried out by the mentioned committee. Certain defects were found out during the course of the inspection. They were noted by the company engineers present on those occasions. In August, 1993 the company representative informed the Hospital. (Interruptions).

In November, 1993 the company informed the Hospital about the completion of the job. On 5-11-93 the final inspection was conducted. On 3-12-93 we were waiting for the final report to start the catch-lab... (Interruptions).

MISS SAROJ KHAPARDE: Madam Deputy Chairman, is there any element of politics in the Hospital where the Medical Superintendent is the Head of the Hospital?... (Interruptions).

Will the Minister give an assurance that he will institute an enquiry into the negative bias against the Department of Cardiology?... (Interruptions). Is it a fact that in numerous hospitals in advanced countries such as the U.K., the

U.S.A., Germany, Switzerland etc., run cath-labs without cardiac surgeons?

SHR1 PABAN SINGH GHATOWAR: Madam, there is no internal politics in the Hospital. There were some reports, and those reports were clarified by the press statement from our side. We have already instituted an enquiry into the alleged irregularity. Dr. Rajaram was given the responsibility for enquiring into some of the allegations of irregularities in the Cardiology Department of the R.M.L. Hospital. He has submitted a report, and the Government is looking into the report. We are yet to take a decision on the enquiry report ... (Interruptions).

श्रीमती सत्या बहिन : माननीय उप-उभापित महोदया, मैं माननीय स्वास्थ्य मंत्री जी से यह जानना चाहती हूं कि यह जो कैथ लेंब का निणंय लिया गया था...(व्यवधान)...मैंडम, यह एक कैथ लेंब खोले जाने का स्वास्थ्य महानिदेशालय ने जो श्रन्तिम निणंय लिया था, इसके बाद में क्या कार्यवाही हुई?...(व्यवधान)...क्या कारण हैं कि इसको श्रभी तक चालू नहीं किया जा सका?...(व्यवधान)

SHRI PABAN SINGH GHATOWAR: Madam, I have already stated in reply to an earlier question that there are many procedures to be followed to instal a cathlab. We have already install the cathlab. We have asked the experts to go into the working of the cathlab. They have given a report. The Government is yet to take a decision to start the cathlab in the R.M.L. Hospital... (Intersuptions).

श्रीमतो सत्या बहिन: मैंडम, मैं इस जवाब से संतुष्ट नहीं हूं, मुझ पूरा जवाब दिया जाए। क्या माननीय मंत्री जी, स्वास्थ्य मंत्री जी निकट भविष्य में उस बंद मंशीन को चालू करने का निर्णंय लेंगे या नहीं और दूसरे उसको क्रमल में कब तक लाया जा सकेगा, यह मैं जानना चाहती हूं... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR: As I have already stated... (Interruptions)...

उपसभापितः ग्राप लोग काम नहीं करना चाहते हैं तो चृपचाप बैठ जाइएं, दूसरे लोगों ने क्वाचन दिए हैं Let them work It is not proper. ग्रापको नहीं पूछना है, मत पूछिए मगर जिन लोगों ने क्वाचन दिए हैं, दूउनको तो उनका जवाब ग्राने दीजिए। ... (व्यवधान) ... सीरियस मैटर है, ग्राप श्रमनी जगह बैठिए ... (व्यवधान) ... श्राप मत पूछिए मगर जिन्होंने क्वेश्चन दिए हैं, उनको तो पूछने दीजिए। ... (व्यवधान) ...

It is not a proper manner. Even this way I will not permit. You may. I am not going to permit this kind of behaviour in the House. I have not permitted in the past, I am not permitting it now. I am asking if you want I will get a division and let it be known if the Members do not want to have Question Hour. I have no problem. But I cannot deprive the Members of their rights just because you people do not want to work. I will allow those Members who want to ask Questions.

में हाउस म्रापकी हरकत नहीं चलेगी। I will allow those people who want to function. I request you to please do not interrupt the House. It is not becoming of you. It is not at all becoming of you to be behaving like this You are very senior Members and very serious Members. If you behave like this you are not presenting a good mage. Let this House be run in order. (Interruptions). I am not Government. I am Deputy Chairman of Rajya Sabha. My job is identified. My job is to run this House in order and to run it according to the rules, which I am trying to do and you are obstructing the proceedings of the House and you are obstructing the regular rules and procedures prescribed by all of you for the House. Please, I request again. Go back.

12 00 बजे मैं म्रजाउ करूगी।
I will permit you at 12 o'clock.
The Minister in the course of the day
will make a statement. But I will not
deprive other Members just because a
few of you want it. No, I would not.

श्रीमतो श्री सत्या बहिन : मैडम, यह हमारे श्रीधकारों का हनत है। .. (व्यवधान). श्रपने सवालों का जवाब हम ठीक से नहीं सुन सके हैं। स्वास्थ्य से संबंधित इतना महत्वपूर्ण सवाल है, जिसका उत्तर हम नहीं सुन सके हैं। ... (व्यवधान)... ये सभी लोग जनता के स्वास्थ्य के दुश्मन हैं।... (व्यवधान) ...हमारे सवाल का दोबारा जवाब दिया जाए। ... (व्यवधान)...

SHRI PABAN SINGH GHATOWAR: As I have already stated a final instruction of the Ministry had gone on 3.12.1993 very recently and we are very eager. I am also concerned and I share the concern of the hon. Member. (Interruptions).

THE DEPUTY CHAIRMAN: I am sorry. It is not becoming at all of you to behave like this to interrupt the working of the House. Please, go back. Nothing is going to bappen from here to 12 o'clock. I will permit you at 12. Please go back. I will permit you.

... (व्यवधान)... म्राप लोगों की भी तानाशाही नहीं चलेगी। जिस तरह से म्राप बैंग में ग्राए हैं यह भी एक तरह से तानाशाही है, यह भी नहीं चलनी चाहिए। ... (व्यवधान) ... वो गलतियां एक सही नहीं बन सकती।

Two wrong<sub>S</sub>  $d_0$  not become one right. No. I feel that the way you are behaving it is not at all becoming of you. I am very sorry. Please go back. I have never

adjourned the House, I have never adjourned the Question Hour like this. No. Not under pressure. (Interruptions).

श्रीमति सत्या बहिन: महोदया, मैं यह जानना चाहती हूं स्वास्थ्य मंत्री जी से...(श्यवद्यान)...स्वास्थ्य की जांच करेंगे पा नहीं? ...(व्यवद्यान)...

उपसमापति: बैठ जाइए। ... (व्यवधान) वैठिए, मिस्टर नारायण सामी । श्राप लोग बैठ जाइए। ... (व्यवधान)

Mr. Narayanasamy, please take your seat.
Question No. 83.... (व्यवधान) आप
राज्य सभा की प्रोपर्टी का मिस-यूज न
करें... (व्यवधान) ग्राप लोग बैंठ जाइए
You can't do that. We should not
tamper with it, leave it. आप बोलिए
मगर जसको छुइए मत। ... (व्यवधान)
इसको छुइए मत।

Mr. Jain, this is not proper. This is the property of the Rajya Sabha and of your also... (Interruptions)... Please don't do it. If everything 15 not proper in this House, I am responsible for the House, not for the world. Go back to your seats. I will discuss the matter with the Leader of the Opposition, Mr. Sikander Bakht, in my chamber and we will find out how we should discuss whatever he wants to say. Please go back to your seats.

Now, I adjourn the House for 15 minutes.

## WRITTEN ANSWERS TO QUESTIONS

Complexitive study on the dangers of Tobacco usings and dangers of pollution in cities

\*81. SHRI MENTAY PADMANA-BHAM: Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry of Health and Family Welfare has conducted any comparative study on the dangers of tobacco usage and dangers of pollution in highly polluted metropolitan cities;
- (b) if so, what are the details thereof; and
- (c) whether it is a fact that core areas in the large cities are extremely polluted?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) No, Sir.

- (b) Does not arise.
- (c) National Environmental Engineering Research Institute (NEERI), Nagpur has carried out ambient air quality monitoring in ten major cities of India viz. Ahmedabad, Bombay, Calcutta, Delhi, Hyderabad, Jaipur, Kanpur, Cochin, and Nagpur in collaboration with Central Pollution Control Board. According the air quality survey, the levels sulphur dioxide and Nitrogen oxides in these major cities are well within the prescribed limits, while the levels of suspended particulate matters in these cities are on the higher side, which is due to the natural dusty conditions and increaseing density of vehicular traffic,

## Setting up of a committee to review railway fare and reight

- \*83. SHRI DILIP SINGH JUDEV: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that Government have set up a Committee to review
   Railway fare and freight;
- (b) if so, what is the composition and states of the Committee and date on which it was constituted;
- (c) whether the socio-ecosomic conditions of the country would also be taken into consideration by the Committee;